

ing sons/dependents on the death of Commission Vendors:—

1. Shri Brij Mohan S/o Late SH. Dakhi Lal of Allahabad.

2. Shri Chitter Singh Vice Late Shri Ram Singh at Tundla.

3. Shri Puran Singh. Vice Shri Dozi Ram at Tundla.

4. Shri Hari Shanker vice Late Shri Girraj at Tundla.

5. Shri Om Prakash vice Shri Balkrishan at Tundla.

**Countries without Indian Consular representatives**

3374. SHRI N. DENNIS: Will the Minister of EXTERNAL AFFAIRS be pleased to state the details of the countries to which Consular representatives have not yet been posted?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): Of the 151 countries that are member-States of the United Nations, India does not have consular representation in the following:

- (1) Albania
- (2) Angola
- (3) Haiti
- (4) Honduras
- (5) Israel
- (6) Sao Tome & Principe
- (7) Kampuchea—Resident Mission being opened shortly.

India does not have either diplomatic or Consular representation in South Africa.

**Cycle and scooter advance to employees of Government Medical Store Depot Madras**

3375. SHRI CUMBUM N. NATARAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the Government Medical Store, Depot

Workers Union, Madras, is demanding for the payment of Scooter advance and cycle advance for the eligible employees of Medical Store Depot, Madras;

(b) if so, the total amount to be required to be disbursed to the eligible employees; and

(c) when the payment will be made to them?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) The Government Medical Stores Depot Workers Union, Madras had made a demand for the grant of Cycle advance only.

(b) Rs. 22,250/-

(c) Already made.

**Modernisation of Medical Store Depot, Madras**

3376. SHRI THAZHAI M. KARUNANITHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the recommendations of the sub-committee of the Committee on Public Expenditure on Medical Store Organisations and what action has been taken on the same;

(b) when they submitted their report and when the action on the same will be finalised; and

(c) whether Government are aware that the sub-committee Report is a hurdle to implement the recommendations of the Expert Committee Report on the Moderanisation of Medical Stores Depot, Madras and if so, what action is proposed to be taken to overcome this?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). In